

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4412
TO BE ANSWERED ON 20.03.2020

NATIONAL CRECHE SCHEME

4412. SHRI SELVAM G,
DR. HEENA GAVIT,
SHRI DHANUSH M. KUMAR,
SHRI SUNIL DATTATRAYTATKARE,
SHRI GAUTAM SIGAMANI PON:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing the National Creche Scheme for the children of working mothers, if so, the States that are implementing the scheme;
- (b) whether the Government has achieved the objective for which this scheme has been launched and if so, the details thereof;
- (c) the number of women working in the unorganized sectors of the country particularly in the backward areas for whom the facility of childcare homes is made available as on date;
- (d) whether there is any proposal to convert Anganwadi Centres into day care-cum-creches and if so, the details thereof and the steps taken by the Government in this regards;
- (e) whether any assessment of the need for more day care centres has been undertaken, if so, the details and the outcome thereof; and
- (f) whether the proposals from Maharashtra and Tamil Nadu State are pending with the Union Government for release of funds for day care centres, if so, the details thereof and the action taken thereto?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) to (c): Ministry of Women and Child Development is implementing the National Crèche Scheme as a Centrally Sponsored Scheme through States/UTs with effect from 01.01.2017 to provide day care facilities to children (age group of 6 months to 6 years) of working mothers with the following objectives: (i) To provide day-care facilities for children (6 months to 6 years) of working mothers in the community; (ii) To improve nutrition and health status of children; (iii) To promote physical, cognitive, social and emotional development (Holistic Development) of children; and (iv) To educate and empower parents /caregivers for better childcare. As on 17.03.2020, 6453 creches are functional across the country. Details of functional creches under the scheme in the States/UTs is at **Annexure-I**. Facility of child care through creches is available to all women including the women in backward areas working in unorganized sector.
- (d) Presently there is no such proposal.
- (e) As per National Creche Scheme guidelines, the concerned States/UTs undertake an analysis of the requirement of crèche services at the district level based on a survey and proper mapping of the existing creches so as to assess the demand of creches in the State/UT.
- (f) No proposals from the State Government of Maharashtra and State Government of Tamil Nadu for fresh release of funds are pending under the National Creche Scheme.

Annexure-I

Annexure referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 4412 for 20.03.2020 raised by Shri Selvam G. Dr. Heena Gavit, Shri Dhanush M. Kumar, Shri Sunil DattatrayTatkare, Shri Gautam Sigamani Pon: regarding “National Creche Scheme”

List of Functional Creches under National Creche Scheme

S.No.	State/UTs	No. of Functional Creches
1.	Andhra	18
2.	Bihar	0
3.	Chhattisgarh	0
4.	Goa	14
5.	Gujarat	83
6.	Haryana	102
7.	Jharkhand	0
8.	Karnataka	591
9.	Kerala	479
10.	Madhya Pradesh	545
11.	Maharashtra	0
12.	Odisha	0
13.	Punjab	175
14.	Rajasthan	223
15.	Tamil Nadu	519
16.	Telangana	0
17.	Uttar Pradesh	0
18.	West Bengal	450
19.	Jammu	670
20.	Himachal Pradesh	138
21.	Uttarakhand	148
22.	Arunachal	175
23.	Assam	640
24.	Manipur	533
25.	Meghalaya	78
26.	Mizoram	262
27.	Nagaland	144
28.	Sikkim	46
29.	Tripura	190
30.	Andaman	3
31.	Chandigarh	0
32.	Delhi	81
33.	Dadra & Nagar Haveli	30
34.	Daman & Diu	0
35.	Lakshadweep	12
36.	Puducherry	104
	TOTAL	6453